IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

O. APPLICATION NO. 266 OF 2007

Applicant(s)

Advocate for Applicant(s)

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Respondent(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

12-4-2 wz

Shri B. Khan, counsel for the applicant. Shri Vinit Mathur, counsel for the respondents.

The applicant is claiming for the salary for the month of August ,2001. Shri B. Khan, learned counsel for the applicant, states that the salary for the said month has been released in favour of the applicant, who favor except for two days i.e. 27.08.2001 and 28.08.2001.

Shri Vinit Mathur, learned counsel for the respondents, pointed out that the salary for these two days was withheld as the applicant was found absent at the time of the inspection by the Commissioner of the department. Learned counsel for the applicant states that he has already made a representation, but now he shall be making a fresh representation, for the release of his salary explaining the circumstances in which he remained absent at the time of the visit of the Commissioner.

We dispose of this Original Application with the direction that the applicant shall make a representation for release of the salary for two days i.e. 27.08.2001 and 28.08.2001, address narrating the necessary facts therein which shall be duly considered by the respondents. The representation of the applicant shall be disposed of within a period of twenty days from the date of receipt of representation, by a speaking order. No order as to costs.

(GOPAL SINGH)

Adm. Member

(JUSTICE O. P. GARG)

Vice Chairman

R/copy

12/y

Part II and III destroyed in my presence on line of under the supervision of section officer () as per

order dated.....

Section officer (Record)